

FORM A**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
COGNAX PROJECTS INDIA PRIVATE LIMITED**

1	NAME OF CORPORATE PERSON	COGNAX PROJECTS INDIA PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	07/06/2017
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies Pune
4	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U74999PN2017PTC170877
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	UMED BHAVAN 2ND FLOOR, STATION ROAD, PIMPRI PUNE-411018
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	25-11-2020
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mrs.Varsha Shyamprasad Limaye - Varsha.limaye@gmail.com 303, ParagWahini CHS Ltd, 126, Dahanukar Colony, Lane No. 4, Kothrud, PUNE 411 038 Mobile : 9422317111 IBBI/IPA-003/IP-N00058/2017-18/10498
8	LAST DATE FOR SUBMISSION OF CLAIMS	Within 30 days from the date of this Public announcement

Notice is hereby given that the **COGNAX PROJECTS INDIA PRIVATE LIMITED** has commenced voluntary liquidation on 25th November, 2020. The stakeholders of **COGNAX PROJECTS INDIA PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 25th December, 2020 to the liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator: Mrs. Varsha Shyamprasad Limaye

Date and Place: 25th November, 2020 PUNE

